

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/88/2022 in CP No.432/241/HDB/2020
NAME OF THE COMPANY	Tirumalatirupati Constructions India Pvt Ltd
NAME OF THE PETITIONER(S)	Narasimha Vara Prasad Anala
NAME OF THE RESPONDENT(S)	Tirumalatirupati Constructions India Pvt Ltd
UNDER SECTION	241

ORDER

Present: Ld. Counsel Mr. Manivannan for the Petitioner.

Ld. Counsel Mr. Y. Suryanarayana for the Respondent.

At request of the Counsel for the Petitioner, **matter is adjourned to 26.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)